SEVENTH GOA LEGISLATIVE ASSEMBLY

(Tenth session, 2019)

SECOND REPORT

(2019)

OF THE

BUSINESS ADVISORY COMMITTEE

(Presented to the House on the 15th July, 2019)

GOA LEGISLATURE SECRETARIAT

PORVORIM-GOA
SEVENTH LEGISLATIVE ASSEMBLY OF THE STATE OF GOA
(TENTH SESSION, 2019)
SECOND REPORT (2019) OF THE
BUSINESS ADVISORY COMMITTEE

A sitting of the Business Advisory Committee was held on Tuesday 2nd July, 2019 at 4.00 p.m in the Speaker’s Conference Room, Assembly Complex, Porvorim-Goa to consider the Business to be transacted during the Tenth Session, 2019 of the Seventh Goa Legislative Assembly of the State of Goa.

2. The following were present:

COMMITTEE
1. Shri. Rajesh Patnekar, Hon’ble Speaker………………… Chairman
2. Dr.Pramod Sawant ............Chief Minister…………… Member
3. Shri Chandrakant Kavlekar……Leader of Opposition… .Member
4. Shri Vijai Sardesai……… Minister for TCP .................Member
5. Shri Mauvin Godinho ,Minister for Leg Affairs ..........Member
6. Shri Ramkrishna Dhavalikar….. MLA.........................Member
7. Shri Churchill Alemao........MLA...........................Member

GOA LEGISLATURE SECRETARIAT
1. Namrata A.Ulman, Officiating Secretary
2. Shri H.Noronha, Under Secretary
3. Shri Mohan Gaonkar,Section Officer

GOVERNMENT OFFICERS
1. Shri Parimal Rai, Chief Secretary
2. Shri Daulat Hawaldar, Secretary, Finance
3. Shri Chokha Ram Garg, Law Secretary
4. Shri Dnyaneshwar Raut Dessai, Joint Secretary (Law)

3. The Committee took up for consideration Memorandum No.2 of 2019 placed before it (Annexure-I).
4. The Committee took the following decisions:

i) The Discussion on the Motion of Thanks to the Governor’s Address delivered on 29th January, 2019 would be taken up on 15th, 16th, and 17th July, 2019 respectively. Voting on the motion along with the amendments to be taken on 17th July, 2019.

ii) The General Discussion on the Budget would be taken up on 18th and 19th July, 2019 respectively.

iii) The Demands for Grants shall be taken up for the next 15 days i.e. from 22nd July to 9th August, 2019 including Fridays i.e. Private Members Day.

iv) Friday shall be utilized for taking up ‘Demands for Grants’ after the Private Members’ Business have been transacted.

v) The Appropriation Bill, 2019 relating to Budget and the Supplementary Demands shall be taken up on Friday 9th August, 2019.

vi) The Bills and financial business to be transacted during the Session at Annexure-I was approved by the Committee.

vii) The time table showing day to day Business order for the Tenth Session, 2019 as shown at Annexure - II was approved by the Committee.

viii) The Committee also agreed that any other Bills based on policy decision of the Government may be introduced.

PORVORIM, GOA
2nd JULY, 2019

NAMRATA A. ULMAN
OFFICIATING SECRETARY
ANNEXURE-I

SEVENTH GOA LEGISLATIVE ASSEMBLY

BUSINESS ADVISORY COMMITTEE (2019)

MEMORANDUM NO.2 OF 2019

Tentative List of Business for the Tenth Session (Seventh Legislative Assembly) 2019

The Government has sent a tentative programmed of list of Government Business for the Tenth Session of the Seventh Legislative Assembly which is as follows:

1. **LEGAL BUSINESS**
   1. The Goa Marine Fishing Regulation Bill, 2019
   2. The Factories (Goa Amendment) Bill, 2019
   3. The Goa Shops and Establishment Amendment Bill, 2019

2. **FINANCIAL BUSINESS**
   1. Presentation of Supplementary Demands for Grants for the year 2019-20 (First Batch).

3. **OTHER BUSINESS**
   The Committee may consider allotment of time for the aforesaid business to be transacted during the Tenth Session, 2019.

PORVORIM, GOA

2nd JULY, 2019

NAMRATA A. ULMAN
OFFICIATING SECRETARY
ANNEXURE-II

DAY TO DAY BUSINESS ORDER FOR THE TENTH SESSION, 2019

Monday, 15th July, 2019  -  (i) Discussion on Motion of Thanks to the
Governor’s Address delivered to the House
on 29th January, 2019 (Day-1)

Tuesday, 16th July, 2019  -  (i) Further Discussion on Motion of Thanks to the
Governor’s Address delivered to the House
on 29th January, 2019 (Day-2)

Wednesday, 17th July, 2019  -  (i) Further Discussion on Motion of Thanks to the
Governor’s Address delivered to the House
on 29th January, 2019 (Last day)

Thursday, 18 July, 2019  -  (i) General Discussion on Budget (Day 1)

Friday, 19 July, 2019  -  (i) Private Members’ Business
(ii) General Discussion on Budget Day 2- (Last day)

Monday, 22 July, 2019  -  (i) Discussion & Voting on Demands (Day -1)

Tuesday, 23 July, 2019  -  (i) Discussion & Voting on Demands (Day -2)

Wednesday 24 July, 2019  -  (i) Discussion & Voting on Demands (Day -3)

Thursday, 25 July, 2019  -  (i) Discussion & Voting on Demands (Day -4)

Friday, 26 July, 2019  -  (i) Private Members’ Business
(ii) Discussion & Voting on Demands (Day -5)

Monday, 29 July, 2019  -  (i) Discussion & Voting on Demands (Day – 6)

Tuesday, 30 July, 2019  -  (i) Discussion & Voting on Demands (Day 7)

Wednesday, 31 July, 2019  -  (i) Discussion & Voting on Demands (Day -8)

Thursday, 01 August, 2019  -  (i) Discussion & Voting on Demands (Day -9)

Friday, 02 August, 2019  -  (i) Private Members’ Business
(ii) Discussion & Voting on Demands (Day -10)
Monday, 05 August, 2019 - (i) Discussion & Voting on Demands (Day -11)

Tuesday, 06 August, 2019 - (i) Discussion & Voting on Demands (Day – 12)

Wednesday, 07 August, 2019 - (i) Discussion & Voting on Demands (Day 13)

Thursday, 08 August, 2019 - (i) Discussion & Voting on Demands (Day -14)

Friday, 09 August, 2019 - (i) Private Members’ Business
(ii) Discussion & Voting on Demands (Day -15)
(iii) Introduction, Consideration and Passing of Goa Appropriation Bill,2019 relating to Budget for the year 2019-20 (First Batch)
(iv) Introduction, Consideration and Passing of Goa Appropriation Bill,2019 relating to Supplementary Demands for Grants for the year 2019-20 (First Batch)

PORVORIM, GOA

2nd JULY, 2019

NAMRATA A.ULMAN
OFFICIATING SECRETARY